

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 888/2024**

IN THE MATTER OF:

Vijendra Yadav

.....PETITIONER

VERSUS

DPCC & Ors.

.....RESPONDENT

AMENDED MEMO OF PARTIES (As per order dated 01.08.2025)

Vijendra Yadav

.....PETITIONER

VERSUS

- 1. Delhi Pollution Control Committee**
Through its Member Secretary,
Department of Environment,
Govt. of NCT of Delhi,
5th Floor, ISBT Building, Kashmere Gate, Delhi-110006
Email: msdpcc@nic.in Respondent No.1
- 2. District Forest Officer, NCT of Delhi**
Mahatma Gandhi Institute for Combating Climate Change Alipur,
Bakhthawarpur Road, New Delhi-110036
Email: dfnorth.gnctd@gov.in Respondent No.2
- 3. District Magistrate, North Delhi**
Room No. 1, DM office Complex, Alipur, Delhi-110036
Email: dcnorth@nic.in Respondent No.3
- 4. Anantraj Limited c/o Chhaju ram bagh**
Jindpur, Delhi Respondent No.4
- 5. Delhi Development Authority**
Vikas Sadan , INA, New Delhi-110023
Email: vcdda@dda.org.in Respondent No.5
- 6. Ministry of Environment Forest & Climate Change**
Through Secretary,
Jor Bagh Road, Lodi Colony, New Delhi-110003
Email: secy-moef@nic.in Respondent No.6
- 7. Shri Nitin Kumar, Contractor (Civil)**
Khasra 38/1,2, 3, 4, 5, 6, 7, 8, 9, 10 Jind Pur,
Opposite Sai Mandir, Alipur, Delhi-110036
Email: nitin@prisk.in Respondent No.7